

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12/08/2020

O.A./260/565/2019

AKASH RANJAN NAIK
-V/S-
D/O POST

ITEM NO:8

FOR APPLICANTS(S) Adv. : Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. D. K. Mallick

Notes of The Registry	Order of The Tribunal
	<p>Learned counsel for the applicant and respondents are present and heard. Learned counsel for the applicant has filed a memo for withdrawal of this OA, which is allowed.</p> <p>The OA is disposed of as withdrawn.</p> <p>Copy of the order to learned counsel for both the sides.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>sadish</p>